

20.01 hrs.

Title: Introduction, consideration and passing of the Appropriation (Railways) No. 3 Bill, for the year 2001-02.

MR. SPEAKER: The House will take up Item No.17C. Shri Nitish Kumar to move for introduction of the Bill.

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1999 in excess of the amounts granted for those services and for that year.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1999 in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI NITISH KUMAR: I introduce** the Bill.

SHRI NITISH KUMAR: I beg to move:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1999 in excess of the amounts granted for those services and for that year, be taken into consideration. "

* Published in the Gazette of India, Extraordinary, Part-II, Section-2,
dated 4.12.2001

** Introduced with the recommendation of the President

MR. SPEAKER: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1999 in excess of the amounts granted for those services and for that year, be taken into consideration. "

The motion was adopted.

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI NITISH KUMAR: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: The House stands adjourned to meet tomorrow, the 5th December, 2001 at 11 a.m.

20.02 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock
on Wednesday, December 5, 2001/Agrahayana 14, 1923 (Saka).*
